

Title: Terrorist activities in Tripura.

SHRI SUDIP BANDYOPADHYAY (CALCUTTA NORTH WEST): Sir, we are deeply concerned with the extremist and terrorist activities throughout the country, and particularly, in the North-Eastern States. Extremist activities in the State of Tripura have caused killing of approximately 15,000 people, including CRPF, BSF and State Police personnel, kidnapping of about 18,000 people, raping of more than 5000 innocent girls, rendering homeless nearly 4.5 lakh of people numbering 90,000 families, burning of 45,000 houses; and the estimated amount collected as ransom is Rs.100 crore.

13.00 hrs.

Murder, loot and arson have become day to day activities of this tiny State under the present Government. So, what we demand immediately is a statement from the hon. Minister of Home Affairs on the total extremist activities in Tripura.

They have caused the death of the Congress MLA Shri Madhusudan Saha near his house during the month of February in 2001 but the culprits have not yet been arrested. On the 5th February, 2001, the SDO of Sadar Shri Sukhram Debbarma was brutally killed in his office premises but till date no arrest has been made.

The situation is burning. The Minister of Home Affairs should come to the House and kindly give to the House the details of all the extremist activities. ...(*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): The Central Government should provide adequate paramilitary forces. ...(*Interruptions*)